- (b) whether there is delay in phase-II of implementation, due to which work on 1,03,694 Dwelling Units is yet to commence, if so, the reason for the delay;
- (c) whether Government has a set deadlines or revised any deadline for the completion of pending projects, if so, the details thereof; and
- (d) the budget proposal for creation of new cities and steps proposed by Government in order to prevent the increase in slum dwelling due to the creation of these cities?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIA BARAL): (a) to (c) Under RAY, a total of 225 projects involving central share of ₹4689.16 crore for construction of 1,60,931 Dwelling Units (DUs) have been approved. The timeline for completion of projects is fixed by the State Government as per Detailed Project Report which is approved by the Central Sanctioning and Monitoring Committee.

## The details of RAY projects State-wise are at Annexure

RAY is a demand and reform-driven scheme and the progress depends on the commitment of States to mobilize technical and financial resources and therefore specific annual targets are not set.

(d) The concept paper of Developing Smart Cities Scheme is presently at draft stage and budget provisions will be framed after approval of the concept note.

## Housing for all by 2022 scheme

- 539. SHRI D. KUPENDRA REDDY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) the details of the scheme 'Housing for All by 2022' and whether the scheme would be implemented on pilot basis;
- (b) if so, the details thereof and the locations wherein the scheme would be implemented in the initial stage and the funds to be allocated, State-wise and locationwise; and
- (c) to what extent it will provide houses to all by the year 2022 in the scenario of ever increasing population of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIA BARAL): (a) to (c) The

Written Answers to

Government has set the target of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. The Scheme, at present, is at appraisal stage by Expenditure Finance Committee (EFC). It is not envisaged to be implemented on pilot basis.

## Urban slums in Maharashtra

540. SHRI SANJAY RAUT: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government's attention has been drawn towards the recent survey conducted by the National Sample Survey Organization (NSSO) which has reported the highest number of urban slums in Maharashtra, if so, Government's views and reaction thereto; and
- (b) the details of steps taken or proposed to be taken for making Maharashtra Slum Free in the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIA BARAL): (a) and (b) As per NSSO 69th Round of survey (July 2012-December 2012), the number of slums from the State of Maharashtra has been estimated at 7723, the highest in the country.

Slum is a State subject. However, the Ministry of Housing and Urban Poverty Alleviation implement Rajiv Awas Yojana (RAY), Rajiv Rin Yojana (RRY) and Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for assisting State Government including Maharashtra to address the issue of rehabilitation of slum. BSUP and IHSDP components of JNNURM have been extended upto 31st March, 2015 only for completing projects sanctioned till 31st March, 2012.

The Government has set the target of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses, of Parliament on 9th June, 2014. The Scheme, at present, is at appraisal stage by Expenditure Finance Committee (EFC).

Government of Maharashtra has reported that Slum Rehabilitation Scheme of the State Government is being implemented under Development Control Regulation of Greater Mumbai, 1991. under which projects which include 4,66,524 Dwelling Units have been approved by Slum Rehabilitation Authority, out of which 1,56,903 Dwelling Units have been completed.